

### Crop Insurance Scheme

1188. SHRI ASHOK ANADNRAO DESHMUKH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the farmers who do not take loan from the banks are not being provided with Crop Insurance Scheme facility;

(b) if so, the reasons therefor; and

(c) the steps proposed to be taken by the Government to avail benefits of Crop Insurance Scheme to all farmers?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) and (b). Yes, Sir. At present only loanee farmers are being covered under the Comprehensive Crop Insurance Scheme (CCIS), since inclusion of non-loanee farmers under the CCIS would require bigger machinery for collecting premium, payment of indemnity claims and overall supervision and monitoring of the Scheme.

(c) It is proposed to implement a Pilot Crop Insurance Scheme (PCIS), covering all farmers and all crops (except fruit crops) in one district of every State, preferably in lower unit areas. The existing CCIS would continue in other districts.

### Angamali-Achenkovil Railway Line

1189. PROF. SAVITHRI LAKSHMANAN: Will the Minister of RAILWAYS be please to state:

(a) whether survey has been conducted for a new railway line from Angamali to Achenkovil via. Kaladi, Ranni and Konni.

(b) if so, the details therefor; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.C. LANKA): (a) No, Sir.

(b) Does not arise.

(c) Constraints of resources.

[Translation]

### Chhitauni-Bagha Railway Bridge

1190. SHRI PANKAJ CHOWDHRY: Will the Minister of RAILWAYS be pleased to state:

(a) whether due to financial crisis, the construction of Chhitauni-Bagha railway bridge under North Eastern Railway is on the verge of coming to a stand-still;

(b) whether the co-shares of the project have paid their share for this project; and

(c) if so, the action being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.C. LENKA): (a) The work in Khadir of the River viz. guide bunds, approach banks, their protection works and 8 well foundations for the bridge have been completed. This has been possible by the railways spending more than their proportionate share so far. However, future progress will depend on the co-shares coming forth with their sharers.

(b) Ministry of Water Resources. Governments of Uttar Pradesh and Bihar have paid Rs. 7.10 crores, Rs. 6.00 crores and Rs. 9.00 crores, respectively out of their total share of Rs. 29.64 crores, Rs. 36.38 crores and Rs. 30.45 crores respectively. Ministry of Water Resources and Government of Uttar Pradesh have not paid any amount during 1992-93.

(c) The matter is being pursued with the co-sharers.

### **Conversion of Railway Lines in U.P.**

1191. SHRI RAM BADAN: Will the Minister of RAILWAYS be pleased to state:

(a) the number of proposals for conversion of metre gauge/narrow gauge railway lines into broad gauge in Uttar Pradesh submitted by the Northern Railway during the last three years;

(b) the number of proposals out of them approved;

(c) whether the project for conversion of Mau-Lalganj railway line into broad gauge has also been approved;

(d) if so, the details thereof and the time schedule fixed for its execution; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.C. LENKA): (a) Nil. The works of gauge conversion to be taken up each year are decided by the Railway Board based on the overall operational/strategic requirements.

(b) The projects approved during last 3 years are:

- (i) Gauge conversion of Allahabad-Varanasi MG line into BG.
- (ii) Gauge conversion of Sitapur-Burhwal.

(c) and (d). Gauge conversion of Mau-Shahganj (100 kms) has been referred to the Planning Commission for their approval.

(e) Does not arise..

### **Suman Committee on Hindi University**

1192. SHRI CHHITUBHAI GAMIT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Suman Committee appointed last year on setting up of Hindi University has submitted its report to the Government; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) and (b). The Committee on the establishment of Hindi University under the chairmanship of Dr. Shiv Mangal Singh Suman has submitted its report which is under consideration of the Government.

### **Reservation Quota in Gujarat Stations for Bombay and Delhi**

1193. SHRI RATILAL VARMA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have received any representation from the Passengers' Association demanding increase in reservation quota for Delhi and Bombay from Dholka, Dhandhuka, Viramgam, Babla, Botad, Gadhadka cities of Ahmedabad and Bhavnagar districts of Gujarat;

(b) if so, the details thereof; and

(c) the action taken/proposed to be taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.C. LENKA): (a) to (c). A representation from a member of Divisional Railway Users' Consultative Committee/Bhavnagar was received in January, 1993, for enhancement of reservation quota at Dholka station by